

on the Central Railway during 1958-59; and

(b) the number of schools proposed to be opened on the Central Railway during 1958-59?

The Deputy Minister of Railways (Shri Shahnawas Khan): (a) Nil.

(b) 49 primary schools.

New Railway Stations

2714. Shri Pangarkar: Will the Minister of Railways be pleased to state:

(a) the number of railway stations constructed in Bombay State during 1958-59; and

(b) the number of railway stations proposed to be constructed during the remaining period of the Second Five Year Plan?

The Deputy Minister of Railways (Shri S. V. Ramaswamy): (a) and (b). No such information is compiled State-wise. This information is only compiled Railway-wise.

Divisional System on Railways

2715. { Shri F. K. Desai;
Shri B. C. Pradhan:

Will the Minister of Railways be pleased to state:

(a) in which of the Railways, divisional system of administration has been introduced; and

(b) the names of the divisions of each Railway in the country?

The Deputy Minister of Railways (Shri Shahnawas Khan): (a) Besides the present Eastern and Northern Railways which have been working on the Divisional System since their very inception, the Divisional System has been introduced on the Central, the Southern and the Western Railways.

(b) A statement is laid on the Table of the Sabha. [See Appendix VI, annexure No. 22.]

Private Branch Lines

2716. { Shri F. K. Desai;
Shri B. C. Pradhan:

Will the Minister of Railways be pleased to state:

(a) the names of owners of private branch lines which are being worked as part of the Indian Government Railway system;

(b) whether any agreement has been signed between them and the Government in this regard; and

(c) the amount which has been paid to each of them as their share of the net earning for the years 1957-58 and 1958-59?

The Deputy Minister of Railways (Shri Shahnawas Khan): (a) and (c). A statement showing the information is laid on the Table of the Sabha. [See Appendix VI, annexure No. 24.]

(b) Yes.

Adulteration of Foodstuffs in Delhi

2717. Shri D. C. Sharma: Will the Minister of Health be pleased to state:

(a) the number of milk sellers and confectioners challaned for adulteration of milk etc. in Delhi during 1958-59;

(b) the amount of fine imposed on them; and

(c) how do these figures compare with those for the year 1957-58?

The Minister of Health (Shri Kar-markar): (a) 1,452 Upto the end of February, 1959.

(b) Rs. 1,14,498.

(c) The number of prosecutions launched for adulteration of milk etc. and the fine imposed during 1957-58 were as under:—

No. of prosecutions:

Launched	1,323
Fine imposed.	Rs. 29,937

Loss Sheds

271E. Shri Panigrahi: Will the Minister of Railways be pleased to state whether there is any proposal in the Second Five Year Plan to provide loss sheds in the following stations to facilitate operational efficiency:

- (i) Barajunda;
- (ii) Naamundi; and
- (iii) Banaspani?

The Deputy Minister of Railways (Shri Shahnaswas Khan): No, Sir.

उत्तर प्रदेश में बी० सी० जी० दल

२०१६. { बी सरजू पाण्डे :
बी खं० व० सि० मिश्र :

क्या स्वात्म्य मंत्री यह बताने की कृपा करेंगे कि :

(क) उत्तर प्रदेश में इस समय कितने बी० सी० जी० दल कार्य कर रहे हैं ;

(ख) जनता में बी० सी० जी० प्रादोलन बनाने के लिये कितने अफसर कार्य कर रहे हैं ; और

(ग) राज्य में ऐसे कितने यूनिट कार्य कर रहे हैं ?

स्वात्म्य मंत्री (बी करनरकर) : (क) के (ख) उत्तर प्रदेश में बी० सी० जी० दल के कार्यवाहियों की सामान्य संख्या इस प्रकार है :-

मेडिकल अफसर	१
सकनीचियन	१
इन्स्पेक्टर	१
चपरासी	१
दलील	१

राज्य में सामूहिक बी० सी० जी० प्रादोलन के लिये १३ मेडिकल अफसरों के साथ १९ बी० सी० जी० दल कार्य कर रहे हैं ।

State Electricity Board for Mysore

272B. Shri Keshava: Will the Minister of Irrigation and Power be pleased to state:

(a) whether a State Electricity Board for Mysore has been set up; and

(b) if so, when?

The Deputy Minister of Irrigation and Power (Shri Haith): (a) and (b). An Electricity Board was set up in Mysore State on the 30th September, 1957.

Jagadhri-Chandigarh-Rupar-Ludhiana Line

272L. Shri Ram Krishan Gupta: Will the Minister of Railways be pleased to refer to the reply given to Unstarred Question No. 633 on the 1st December, 1956 and state:

(a) whether the report on the traffic survey for Jagadhri-Chandigarh-Rupar-Ludhiana line has since been completed;

(b) if so, whether the report has been received; and

(c) if so, the details thereof?

The Deputy Minister of Railways (Shri S. V. Ramaswamy): (a) Yes, Sir.

(b) Not yet, Sir.

(c) Does not arise.

Commonwealth Coaxial-cable Telephone System

272E. { Shri Ram Krishan Gupta:
Shri Ajit Singh Sarbadi:

Will the Minister of Transport and Communications be pleased to state at what stage is the scheme to have Commonwealth Coaxial-cable Telephone System?

The Minister of Transport and Communications (Shri S. K. Patil): The Commonwealth Trade and Economic

Conference held in Montreal in September, 1958 agreed in principle to the construction of Commonwealth coaxial telephone cable, but no further tangible action has yet been taken regarding the implementation of the scheme.

Hand-Grenades on Railway Track

2723. { Shri Ram Krishan Gupta:
Sardar Iqbal Singh:

Will the Minister of Railways be pleased to refer to the reply given to Unstarred Question No. 924 on the 4th December, 1958 and state:

(a) whether the police has since completed the investigations of the case regarding nine hand-grenades found on the Railway track between Narindrapur and Mansa Railway Stations on Northern Railway; and

(b) if so, with what results?

The Deputy Minister of Railways (Shri Shah nawas Khan): (a) and (b). The Government Railway Police, Bhatinda, who were investigating the case closed it on 12-2-1959 as untraced since no clue about the culprits could be found.

Price of Sugar

2724. { Shri Ram Krishan Gupta:
Shri Shree Narayan Das:
Shri Anirudh Sinha:
Shri Braj Raj Singh:
Pt. J. P. Jyotishi:
Sardar Iqbal Singh:
Shri Ramkrishana Reddy:

Will the Minister of Food and Agriculture be pleased to state:

(a) whether the Tariff Commission have examined the question of the price of sugar; and

(b) if so, the nature of their recommendations?

The Minister of Food and Agriculture (Shri A. P. Jais): (a) The matter is still under consideration of the Tariff Commission.

(b) Does not arise.

Storage Practices in U.S.A.

2725. { Shri Ram Krishan Gupta:
Shri Subbiah Anabalaam:
Shri D. C. Sharma:

Will the Minister of Food and Agriculture be pleased to refer to the reply given to Starred Question No. 302 on the 1st December, 1958 and state:

(a) whether Government have received and examined the report of study team on storage practices in U.S.A.; and

(b) if so, the nature of their recommendations and views of the Government of India thereon?

The Minister of Food and Agriculture (Shri A. P. Jais): (a) and (b). The report has been received and the recommendations made therein are under consideration of the Government.

25 copies of the Report are placed in the Library of the House.

Complaints recorded in Complaint Books

2726. Pandit D. N. Tiwary: Will the Minister of Railways be pleased to state:

(a) whether there is any instruction of the Government to forward the complaints noted in the complaint books at stations concerning the D.T.Ss. or D.L.Os. etc. to the General Manager of the Zones concerned and to the Railway Board;

(b) if so, the number of such complaints noted in complaint books in the Railways during 1957-58 and 1958-59 (Zone-wise);

(c) whether any enquiry is held in such complaints; and

(d) if so, by whom?

The Deputy Minister of Railways (Shri Shah nawas Khan): (a) No, Sir. But copies of complaints against officers of any grade are expected to be forwarded to their superior officers

for suitable action. All complaints from Members of Parliament are, however, required to be brought to the notice of the concerned General Manager and the Railway Board.

(b) A statement giving the number of complaints recorded against D.T.Ss. or D.L.Os. is laid on the Table of the Sabha. [See Appendix VI, annexure No. 26.]

(c) Yes, where necessary.

(d) Generally by officers of suitable rank having regard to the status of the officer against whom the complaint is made.

Wireless Inspectors

2727. Shri Vajpayee: Will the Minister of Transport and Communications be pleased to state:

(a) whether it is a fact that the wireless inspectors work on a rotational system and are not kept in their posts on permanent basis in a regular cadre;

(b) if so, the reasons therefor; and

(c) the number of such wireless inspectors?

The Minister Transport and Communications (Shri S. K. Patil): (a) Yes, except a few directly recruited Wireless Licence Inspectors who work on permanent basis.

(b) (i) Appointment on permanent basis will mean creation of small isolated cadre with little scope for promotion. Creation of such cadre causes dissatisfaction leading, in course of time, to persistent demands and agitation for avenues of promotion which is not found possible to meet.

(ii) Long contacts with radio dealers and users of receiving sets may give scope for malpractices, causing loss of revenue to Government.

(iii) Rotational system has the advantage of permitting the departmental officials to revert back to their

normal work and seek promotion in the general line.

(c) 271 Wireless Licence Inspectors and 25 Wireless Investigating Inspectors.

Damage to Rabi Crops

2728. Shri Pangarkar: Will the Minister of Food and Agriculture be pleased to state:

(a) whether Government have received reports from any State regarding damage of rabi crops by insects and heavy rainfalls during the year 1958-59; and

(b) if so, the details thereof?

The Minister of Food and Agriculture (Shri A. P. Jain): (a) and (b). Reports of damage of rabi crops by insects and heavy rainfalls during the year 1958-59 have been received from some of the States. A statement giving the details thereof is laid on the Table of the Sabha. [See Appendix VI, annexure No. 26.]

Supply of Wheat to Flour Mills

2729. { Shri Pangarkar:
Shri E. E. Mishra:

Will the Minister of Food and Agriculture be pleased to state the quantity of wheat supplied to the flour mills in India by Government during 1958-59?

The Minister of Food and Agriculture (Shri A. P. Jain): The total quantity of imported wheat supplied by the Central Government to roller flour mills in the country during the period April, 1958 to February, 1959, was about 7.44 lakh tons.

Imported Foodgrains

2730. Shri N. E. Manisamy: Will the Minister of Food and Agriculture be pleased to state whether the imported foodgrains are subject to the price fixed for procurement in Southern Zone?

The Minister of Food and Agriculture (Shri A. F. Jalil): Presumably the hon'ble member wishes to know whether the maximum controlled prices fixed for rice or paddy in the States comprising the Southern Zone are applicable to these grains imported into the Zone from outside the Zone. The question of fixing the prices of such imported foodgrains has not arisen as the import of rice and paddy into the Southern Zone on trade account is prohibited.

Filling of Posts

5731 Shri Rajendra Singh: Will the Minister of Railways be pleased to state:

(a) whether it is a fact that a large number of posts (selection and non-selection) in higher grade have not been filled up on Railways; and

(b) if so, the reasons therefor?

The Deputy Minister of Railways (Shri Shahnawaz Khan): (a) and (b). Information is being collected and a reply will be laid on the Table of the Sabha.

Bridge over D.V.C. Canal

5732. Shri Subhanat Ghose: Will the Minister of Railways be pleased to state:

(a) whether a railway bridge has been constructed over the navigable D.V.C. Canal in between Palla Road and Manigram about 46 miles from the Howrah Station, Eastern Railway;

(b) if so, when it was constructed and the amount spent on it and whether it was constructed under the direct supervision of the Railway engineers;

(c) whether it is a fact that trains run at dead slow speed to cross the said bridge;

(d) whether it is a fact that after construction of the bridge, a serious defect in construction has been noticed; and

(e) if so, when it was noticed and

what steps Government propose to take in the matter?

The Deputy Minister of Railways (Shri S. V. Ramaswamy): (a) and (b). Yes, Sir. A bridge was constructed in November, 1957, between mile 48/21 and 47/1 on the Howrah-Burdwan chord line at an estimated cost of Rs. 9,14,721/- chargeable to the D.V.C. under the supervision of the Eastern Railway Engineers.

(c) No, Sir. In November, 1958, a speed restriction of 30 miles per hour was imposed temporarily until such time as observations on the foundation settlement reached a conclusion.

(d) and (e). No constructional defect has developed. A year after the completion of the bridge it was observed that the settlement of the well foundations, which was anticipated in the design owing to the nature of the soil, was not uniform. The uneven settlement of one well, apparently due to the subsequent development of an artesian spring on one side, resulted in the appearance of crack in the masonry of one of the approach span piers. The well foundations are under observation and the bridge will be continued until there is evidence to show that no further settlement is likely to occur.

Production and Consumption of Rice and Wheat in Tripura

5733. Shri Mangal Thakur: Will the Minister of Food and Agriculture be pleased to state:

(a) whether Government have any record showing production and consumption of rice and wheat in Tripura for the years 1956-57, 1957-58 and 1958-59;

(b) what is the quantity of rice and wheat that has been supplied by the Government of India to Tripura from the year 1956 up till now; and

(c) whether Government are aware of the estimated quantity of production of various crops that will be harvested by the peasants of Tripura in the current year?

The Minister of Food and Agriculture (Shri A. P. Jais): (a) to (c). The information has been called for from the Tripura Administration and will be placed on the Table of the Sabha as soon as it is available.

बच्चों के शारीरिक विकास का सर्वेक्षण

२७३४. श्री विजयसिंह मिश्र : क्या स्वास्थ्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि सरकार सारे देश में बच्चों के विकास और शारीरिक क्षमता का सर्वेक्षण कर रही है ; और

(ख) इस सम्बन्ध में प्रत्येक राज्य से क्या रिपोर्ट मिली है ?

स्वास्थ्य मंत्री (श्री कर्मनकर) : (क) और (ख). द्वितीय पंचवर्षीय योजना के अन्तर्गत अनुसन्धान कार्यक्रमों के एक अंग के रूप में भारतीय चिकित्सा अनुसन्धान परिषद् ने बच्चों के विकास और शारीरिक क्षमता का देशव्यापी सर्वेक्षण प्रारम्भ किया है। इस समय देश के विभिन्न भागों में स्वतः एकक काम कर रहे हैं जो दिल्ली, मसलनऊ, ब्याक्सिडर, पूना, नम्बुर, विज्ञानपरामर्श और हैदराबाद में स्थित हैं। धाया है कि ये एकक बम्बई राज्य के सीरायू क्षेत्र, बिहार, दक्षिण बंगाल और आसाम के प्रतिरिक्त देश के सभी प्रदेशों का सर्वेक्षण करेंगे।

इन एककों ने १९५७ के अन्त में कार्य करना शुरू किया। अब तक विभिन्न एककों ने बीस वर्ष की आयु तक के लगभग ३०,००० बच्चों की परीक्षा कर ली है।

Import of Foodgrains

2735. Shri Jagannath Singh: Will the Minister of Food and Agriculture be pleased to state:

(a) the amount paid by way of freight to shipping companies in

regard to import of foodgrains made in the year 1958 by India; and

(b) the quantities of foodgrains imported by Indian and foreign ships respectively?

The Minister of Food and Agriculture (Shri A. P. Jais): (a) Rs. 20-65 crores.

(b) Quantity imported in

(i) Indian ships 406 thousand tons.

(ii) Foreign ships 2,768 thousand tons

Import of Railway Sleepers

2736. Shri Elaysperumal: Will the Minister of Railways be pleased to state:

(a) what amount was spent to purchase the Railway sleepers from abroad for the years 1957 and 1958;

(b) whether there is any proposal to purchase the Railway sleepers from abroad in future; and

(c) if so, from which countries?

The Deputy Minister of Railways (Shri S. V. Ramaswamy): (a) Approximate value of finished steel sleepers, steel sleeper bars and wooden sleepers imported from abroad from the beginning of the Second Five Year Plan up to the end of February, 1959 is Rs. 15.5 crores.

(b) No fresh orders for import are contemplated at present.

(c) Does not arise.

बम्भारन के बाल का जेजा जन्म

२७३७. श्री विजयसिंह मिश्र : क्या रेलवे मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि मुजफ्फरपुर तथा दरभंगा की जेजा बम्भारन जिले के वार्षिक मात्र बाहर भेजा जाता है, और

(ख) यदि हाँ, तो क्या समस्तीपुर के अलावा बम्भारन में डी० टी० एल० का एक इन्टर कोलन का प्रस्ताव सरकार के विचारधीन है ?

रेलवे उप-मंत्री (श्री ए० वें० रामस्वामी) : (क) जी हाँ, अगर मुजफ्फरपुर